

| PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2022 | | | | GRAND TOTAL | |
|---|--|---|--|---|--|
| Opening Balance as on 01.06.2022 | Cases Instituted during the Months of June & July, 2022 | Cases Disposed of during the Months of June & July, 2022 | Total Pendency as on 31.07.2022 | Total Cases Disposed of during the Months of June & July, 2022 (Family Court + High Court) | Total Pendency as on 31.07.2022 (Family Court + High Court) |
| 3767 | 207 | 224 | 3752 | 3664 | 46181 |

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.